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NATIONAL COMPANY LAW TRIBUNAL
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BENGALURU BENCH
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COURT NO.1
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 40/BB/17		Admission	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

PETITION NUMBER :
 SL. NAME (IN CAPITAL) SIGNATURE
 NAME OF PETITIONER (S) REPRESENTATION TO WHOM

18. NAME OF THE RESPONDENT (S) *Appearing for* *Respondent* *Respondent*
Vijayanand
 UNDER SECTION *225B*

19. S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE
Nitya Kalyani *Appearing for* *Nitya*
 PHONE NUMBER REPRESENTATION BY WHOM
9886548290 *Petitioner*

P.T.O.

Counsel for petitioner is present. He reported that he has complied objections raised by the Registry. Registry is directed to verify and put up. M/s. Manmohan P.N. Associates, filed vakalat on behalf of respondent company. He requested copy of the petition to be furnished by the counsel for petitioner. The counsel for petitioner is directed to serve copy of the petitioner along with annexures thereto to respondent's counsel who has to file objections.

List it on 27.07.2017.


MEMBER (T)


MEMBER (J)